

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.06.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	P. K. Mittal-R1
2.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr. With	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria-IRP
3.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria-IRP
4.	Comp. App (AT) No. 184 of 2019 & I.A. No 2765 of 2020	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta S. Chidambaram Arpit Shukla-R1 to R4

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood-liquidator
6.	Comp. App. (AT) (Ins) No. 74 of 2021	Bank of Baroda Vs. Pankaj Dhanuka Insolvency Resolution Professional for Lanco Kondapalli Power Ltd.	Praveena Gautam	Misha Pankaj Dhanuka Priya Singh-RP
7.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	
8.	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda

After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Directions

9.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri Jeemon Raju K-R1
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar